

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 303/TT/2013

Date: 18.12.2013

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for assets under Transmission System for Phase-I Generation projects in Orissa-Part B in Western Region for tariff block 2009-14

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 3.1.2014:-

- i) Management certificate and revised tariff forms per anticipated DOCO i.e. 1.2.2014 and 1.1.2014 for Asset-1 and Asset-2 respectively (since DOCO considered in auditor certificate and tariff forms are different from DOCO claimed in petition);
- ii) RCE, if any, along with the revised apportioned approved cost for the assets of the project;
- iii) Document in support of repayment schedule and interest rate for "Proposed Loan 2013-14 (8.70%)" and repayment schedule for "SBI- 21.3.2012" "IFC-B 31419-01", "IFC- 31419-02" and "IFC- A 31419-00";
- iv) Documentary proof for the Exchange rate considered;
- v) Any change in the anticipated DOCO?

Yours faithfully,

(P. K. Sinha)  
Assistant Chief (Legal)